

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE
CONSTRUCTION AND INFRASTRUCTURE BUSINESS.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2.	Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata – 700001, West Bengal, India
3.	URL of website	https://ipdipl.com/
4.	Details of place where the majority of fixed assets are located	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
5.	Installed capacity of main products/ services	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate
6.	Quantity and value of main products/ services sold in the last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1 st July'2021 for Rs 77,40,01,423 in Imphal, Manipur. Arbitration proceedings has been filed with the Hon'ble High Court of Delhi whose estimated award is Rupees 120 Crores (Rs 100 Crores + 20 Crores) for Ahmedabad & Kapurthala respectively against D.G.MAP.
7.	Number of employees/ workmen	04 (Four)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details.
10.	Last date for receipt of expression of interest	04-03-2024
11.	Date of issue of provisional list of prospective resolution applicants	08-03-2024

12.	Last date for submission of objections to provisional list	13-03-2024
13	Date of issue of Final list of Prospective Resolution Applicants	21-03-2024
14	Date of Issue of Information Memorandum, Evaluation Matrix and request for Resolution Plans to prospective resolution applicants.	26-03-2024
15	Last date for submission of resolution plans	25-04-2024
16.	Process email id to submit Expression of Interest	ip.dadheechinfrastructures@gmail.com

Date: 17.02.2024

Place: Kolkata

Mr. Soumendra Podder
Resolution Professional
For Dadheech Infrastructures Private Limited
Reg. No. IBBI/IPA-001/IP-P00446/2017-18/10789
Authorisation of Assignment Valid Upto: 09-03-2024
Address: 1/427 Gariahat Road (South) 4th Floor,
Kolkata, West Bengal - 700068

ITAT's relief to Congress after bank accounts 'frozen' claim

INDIA DHASMANA
New Delhi, 16 February

A ₹115 crore income-tax demand on the Congress triggered a political struggle on Friday.

The Congress initially claimed that its nine bank accounts had been frozen by revenue authorities.

However, a tax tribunal later unfroze them, and the Congress was allowed to operate them, said the Opposition party.

Contrary to these claims, sources stated that it was not the accounts that were frozen, but an amount of around ₹115 crore, which was added to the ₹115 crore, which remains attached. The Income Tax Appellate Tribunal (ITAT) has scheduled the next hearing for February 21.

In the morning, the party announced that the freezing of its main bank accounts by the I-T authorities had disrupted all political activity.

Party treasurer Vivek Tankha told the ITAT that the Congress would be unable to participate in the "festival of elections" if its accounts remained frozen.

Party treasurer Ajay Maken claimed that the I-T department had frozen the Congress' main bank accounts on "flimsy grounds". This action, he said, affected all political activity of the party, just weeks before the general elections were to be announced.

Maken also claimed that the party was unable to use even the funds received under its crowdfunding initiative.

Congress president Mallikarjun Kharge posted on X: "Power drunk Modi govern-

ment has frozen the accounts of the country's largest Opposition party—the Indian National Congress—just before the Lok Sabha elections."

Later the ITAT allowed the Congress to operate accounts with ₹15 crore as a lien of the Income Tax Department.

The sources said the case relates to ₹103 crore original demand from the I-T department for the assessment year of 2018-19.

The amount was revised to ₹105 crore in July 2021. Also, ₹32 crore was added as an interest to the raised demand as the party filed the returns late.

The tax department did not freeze even one bank account of the Congress, the sources stressed.

Maken posted on X the tax notice by the I-T department that warned that if the party failed to make the payment, it shall be deemed to be as "assesses in default" in respect of the amount... and further proceedings may be taken against it for the realisation of the amount."

The notice added that this would have the same effect as an attachment of a debt by the Tax Recovery Officer in exercise of his/her powers.

"Is this not attaching, seizing, freezing our accounts?" Maken wondered.

The sources concluded by saying that the Congress would be treated the same way as the common citizen when it comes to recovering income tax demand.

Farmers pause protest; govt says resolution soon

SANJEEV MUKHERJEE
New Delhi, 16 February

Farmers demanding a law on the minimum support price (MSP) regime on Friday put on hold their protest to Delhi for a few days.

The farmer unions would hold another round of negotiations with the representatives of the Centre on Sunday.

Information and broadcasting minister Anurag Thakur told reporters on Friday that talks with the agitating farmers were on and a solution would be found soon.

Meanwhile, commuters in Punjab faced inconvenience on Friday as buses stayed off the roads in response to a call given by the Samyukt Kisan Morcha for a "Bharat Bandh".

The All India Kisan Sabha, in a statement, claimed that the

bandh evoked strong response.

Agriculture Minister Arjun Munda, who met farmers' representatives late on Thursday along with Commerce Minister Piyush Goyal and Minister of State for Home Affairs Nitayanand Rai, told reporters the talks were "positive", adding: "We believe we will find all a solution together peacefully." Meanwhile, markets and commercial establishments in Punjab and Haryana remained shut due to the bandh call, while farmers held demonstrations and blocked national highways in Pathankot, Tarn Taran, Bathinda and Jalandhar.

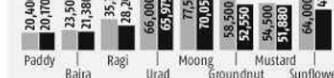
In Uttar Pradesh's Muzaffarnagar, Bharatiya Kisan Union (BKU) leader Rakesh Tikait participated in a protest in support of the farmers' demands.

8 crops procured at MSP will need ₹6 trillion: CRISIL

An analysis done by CRISIL Market Intelligence and Analytics of the 16 out of the 23 crops for which MSP is declared showed that prices of eight of them were below the MSP while the remaining was above the same.

The analysis was undertaken between July 2022 and June 2023 for kharif crops and Jan 2023 and December 2023 for rabi crops. The eight crops taken by CRISIL for the analysis represented over 90 per cent production of the field crops in the period. The analysis showed that if all the eight crops are procured at MSP, then it would require an upfront capital of ₹6 trillion while if just the difference between the MSP and average market price is paid, then an expenditure of ₹21,000 crore would have to be spent.

SANJEEV MUKHERJEE



MSP: Marketing Year. The mandi prices are the weighted average prices with arrivals across 2,000 mandis in the country. Average prices considered for kharif crops like paddy, bajra, ragi, urad, moong, and groundnut are from July 2022 - June 2023. Average prices considered for rabi crops like mustard and sunflower are from Jan 2023 - Dec 2023. Source: CRISIL Market Intelligence and Analytics

Legal views split on disclosure of political donations by India Inc

RUCHIKA CHITRAVANSHI
New Delhi, 16 February

The implications of the Supreme Court's verdict on the electoral bonds scheme on India Inc's annual disclosures about political donations and bond purchase remain unclear, with legal experts divided on the issue.

The apex court in its Thursday order declared the 2017 amendment to Section 182 of the Companies Act, which mandated non-disclosure of particulars on political contributions, as "unconstitutional".

"Harmonised reading of the SC judgment with constitutional provisions would mean any financial statement of companies would now require a disclosure. This would, however, be applicable to donations made after February 15, 2024, when the SC's order came into effect," said Mukesh Butani, founder and managing partner, BMR Legal.

Prior to the amendment, the Act required companies to disclose any amount contributed to a political party, along with the particulars of the amount donated and the name of the recipient. The Act then also limited the amount a company could donate in a single financial year to 7.5 per cent of the company's average net profit during the previous three financial years.



before making political contributions" and that "such contributions, along with the details of political parties, shall be disclosed in the financial statements starting from FY24."

However, Anil Jain, partner at Areness law firm, flagged uncertainty about whether the judgment would apply retrospectively to contributors. "If so, the current MCA (Ministry of Corporate Affairs) portal would need to be updated to align with these requirements," Jain said, adding that the judgment is probably going to have a "prospective effect".

The Supreme Court has asked State Bank of India to provide detailed particulars of all political contributions made via electoral bonds during the specified period. "It is unlikely that the corresponding contributors would also be required to bring such disclosures to the front," Jain added.

Despite the uncertainty, some experts believe companies may still disclose these contributions in their financial statements in the spirit of transparency.

"Companies would have to approach the MCA to seek clarification on disclosure requirements this year, so that there is no confusion," Butani added.

The MCA did not respond to an email query on this issue.

BJP, Congress leaders stopped from visiting Sandeshkhali

Senior leaders of the BJP and the Congress were stopped by police on Friday from visiting the trouble-torn Sandeshkhali, escalating the political tensions in the state as the leaders accused West Bengal Chief Minister Mamata Banerjee of fostering a "lawless situation" and attempting to "communalise" the issue. A delegation from the BJP, led by Union Minister Pratima Bhoumik and Annapurna Devi, was stopped by the police at Rampur village.

In New Delhi, the National Commission for Scheduled Caste chair Anurag Thakur said the panel recommended the imposition of President's rule in West Bengal in its report submitted to President Droupadi Murmu on alleged harassment of women by TMC supporters in Sandeshkhali, a day after a team from the Commission visited the area.

Kejriwal moves motion in confidence in Delhi Assembly

Delhi Chief Minister Arvind Kejriwal laid the foundation stone for an All India Institute of Medical Sciences (AIIMS) in Revardi and said healthcare is an intrinsic part of the country's development agenda. Modi also dedicated to the nation or laid the foundation of multiple development projects related to urban transport, healthcare, rail and tourism worth nearly ₹7,700 crore. To be built at a cost of about ₹1,650 crore, the AIIMS-Revardi will be developed on 203 acres of land in Majra Bhaikhali village. It will have 720 beds, a medical college with 100 seats, a nursing college with 60 seats, an AYUSH block with 30 beds, and residential accommodation for the faculty and staff members, etc. Modi also laid the foundation stone of the Gurugram Metro Rail project which will be developed at a cost of about ₹5,450 crore.

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PM lays AIIMS foundation in Haryana, launches projects worth ₹9.7K cr

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APPOINTMENTS

सेन्ट्रल बैंक ऑफ फायनेंस लिमिटेड
Cent Bank Home Finance Limited

सूचना के अधीन जारी है
Subsidiary of Central Bank of India

RECRUITMENT
CHIEF RISK OFFICER (ONE POST)

The applicant shall be Graduate and possess professional degree in Risk Management along with recognized institution and must have experience of 10 years in Managerial role in FICA/Bank/Financial Institutions/NBFC/Wealth Companies in Risk Management Dept.

For more details, please visit our website www.cbhfl.com.
Last date of submission of application 03/03/2024.
Further address and complete details may be published on website only and not in news paper.

बार्डो ग्लोबल सर्विसेज लिमिटेड
Bardoo Global Shared Services Ltd.

(Wholly owned subsidiary of Bank of Baroda)
(CIN: 1909000170000343)

Regt. Office: 5th Floor, 10th Cross, 3rd Main Road, Bardoo Kute Complex, Bantry (E), Mumbai 400 011.

RECRUITMENT

Applications are invited from eligible candidates for Leadership Positions with Bardoo Shared Services Ltd. at GIFT City, Gachibapalli, Hyderabad.

Position: Head of Operations

- Has over 20+ years of experience in Risk Management and Governance related to QA, Audit, and RCM in Bank/NBFC/Shared Services environments.
- Has the head of operations experience for strategizing and leading business analysis, risk modelling and loss prevention initiatives along with managing and supervising all aspects of the organization's risk management function.

Positions: Head of Operations

- Has over 20+ years of experience of working in a PSEB / Private Bank, Multinational with multi-product.
- The candidate of the role includes overseeing various operations such as TPO, Contact Center, Retail Liabilities (Auto, Retail Assets, Credit Cards, Alternate channels, Digital Banking International Operations) etc.
- Experience in the field of business efficiency / productivity, risk mitigation, quality, development and implementation standard services, and procedures that align with the overall business objectives of the organization.

For further details on the above mentioned position, please visit www.bgs.in.
Addendum/Modifications if any shall be notified only on www.bgs.in.
Applicants should refer to the same before submitting of their application by e-mailing their resume on recruitment@bgs.in with subject line "Application for Head Position".
Last date of application: 17 March 2024. Site: Bardoo Global Shared Services Ltd.
Place: Gachibapalli, Gujarat. Head: Human Resources
Date: 17.02.2024. Bardoo Global Shared Services Ltd.

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Petronet LNG Limited

NOTICE INVITING TENDER (NIT) FOR APPOINTMENT OF INSURER FOR OPERATIONAL INSURANCE COVERS FOR 2024-25 OF PETRONET LTD

Petronet LNG Limited (PLL) invites proposals through Competitive Bidding mode, experienced and financially sound Insurance Companies, for Appointment of Insurer for Operational Insurance Covers for 2024-25 of Petronet LNG Limited.

Interested parties are requested to visit our website www.petronetltd.in for detailed eligibility criteria along with other necessary details for issuance of Bidding Document.

CGM & VP (CAP) PETRONET LNG LIMITED
1st Floor, World Trade Centre, Babar Road, Gachibapalli, New Delhi 110 021, India.
Tel: No. +91 11 29472525
Email: cmpl@petronetltd.in

E.I.D. - PARRY (INDIA) LIMITED

CIN: L24211TN1915P000699

Regt. Office: Dore House, Parys Corner, Chennai - 600 011.
Tel: 044-25306789 Fax: 044-25306930
Website: www.edpary.com, enquiries@edpary.com

NOTICE

NOTICE is hereby given pursuant to the provisions of Section 108, 110 and other applicable provisions, if any, of the Companies Act, 2013 (the "Act"), Rule 20 and 22 of the Companies (Management and Administration) Rules, 2014 ("Rules"), Regulation 44 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"), Secretarial Standards issued by the Institute of Company Secretaries of India ("ICSI") on General Meetings ("SS-2") and other applicable Acts, Rules, Circulars, Notifications and Regulations (including any statutory modification or re-enactment thereof for the time being in force and as amended from time to time), that the Company has completed the dispatch of the Postal Ballot Notice on February 15, 2024 seeking approval of the members of the company for the appointment of M. S. Suresh (CIN: 0699013) as the Managing Director of the company for a period of 1 year, starting on April 15, 2024 as set forth in the Postal Ballot Notice dated February 6, 2024.

In terms of the MCA circulars, the Notice has been sent through electronic mode only to the members of the Company whose email addresses are registered with the Depository Participant(s)/Company Registrar and Share Transfer Agent ("RTA") i.e., KFintech Technologies Limited ("KFintech"). The Notice inter alia indicating the process and manner of remote voting is also available on the Company's website www.edpary.com, on the websites of Stock Exchanges where the Company's shares are listed i.e., BSE Limited, www.bseindia.com and National Stock Exchange of India Limited www.nseindia.com and on the website of KFintech at <https://investing.kfintech.com> to enable the members to cast their votes by electronic means in respect of the business proposed to be transacted through Postal Ballot.

The details pursuant to the Act read with the Rules and MCA Circulars are as under:

Sl. No.	Folio No.	Name (Joint Names)	Share	Certificate No.	Distinctive No.	From - To
1	2870611	Amil Ranjan Dhapta Sara Dhapta Aparajitha Dhapta	40	3619678-79 10997005-005 1574783-86	6002385-89 1432094-222-211 18973760-379	
2	4661333	Aravindh Gundaaji Kadi Kishor Aravind Kadi	11	15161663-663 15161664-664	2537770-728 1432094-222-211	
3	103185168	Arun Raja	120	6466679-799 6422485-855	469212776-015 1772076-728	
4	9638814	Arvind Shivaji Masetri Harish Dhandekar Kadi	11	15161663-663 15161664-664	2537770-728 1432094-222-211	
5	54239611	Bhaskar Jayantilal Joshi	40	3333373-733 18383055-015	124847115-134 17680819-208	
6	65347068	Bala Goswami	96	64634636-696 64634637-697	219230369-646 219230370-646	
7	70423979	Bala Goswami	50	31152961-961 40252601-011	17124878-927 22170679-978	
8	10605619	Bala Goswami	60	42580502-002 42580503-003	219230369-646 219230370-646	
9	1720517	Dhananjay Investments Private Limited	19	213084-084 38434-344	122756874-793 1432094-222-211	
10	21366959	Dhruv Krishna Chandra Thakur Manish Ravichandra Thakur	388	64635701-711 64635702-712	213408623-711 66835678-978	
11	34272406	Dr Jeevan Singh Sardhu Kiran Kumar K. Sengupta	280	6464695-995 6464696-996	468550320-099 1742803-884	
12	63580209	Dr. Praveen Singh Sardhu Kiran Kumar K. Sengupta	40	31291123-234 45262705-705	1742803-884 16676492-786	
13	9627919	Kaha Thakur Yadwaj Kishor Deyaram Shikla	10	1814568-568 7180450-450	220001774-088 14407985-858	
14	3062821	Kamal Shobhan Narendra Shobhan Shreya Shobhan	184	8787127-127 8787128-128	220659345-516 184001-180 1145451-500	
15	6505201	Kunal Shobhan Narendra Shobhan Shreya Shobhan	50	8787127-127 8787128-128	1189001-100 1189002-100	
16	4343328	Kunal Shobhan Shreya Gopabhisha Narendra Gopabhishta	100	8787134-134 8787135-135	1187260-750 1187261-750	
17	4327630	Kunal Shobhan Shreya Narendra Narendra Shobhan	100	8787178-178 8787179-179	1700801-100 1700802-100	
18	3427630	Kunal Shobhan Shreya Narendra Narendra Shobhan	100	8787181-181 8787182-182	174651-500 174652-500	
19	41968265	Prem Nath Kapoor H.U.F.	100	8787166-166 8787167-167	1623701-300 1623702-300	
20	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
21	4181142	Sanjiv Narayan Yadav Pransh Vazir Thara Sanjiv Yadav	25	20213360-360 14229996-996	51749023-027 40383511-026	
22	7130395	Shashi Rani	100	8787170-170 8787171-171	162551-500 162552-500	
23	84237707	Shardhan Bhabhishi Patel	100	8787173-174 8787175-176	1666001-100 1666002-100	
24	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
25	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
26	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
27	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
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31	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
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34	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
35	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
36	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
37	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
38	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
39	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
40	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 25784823-233	
41	4609145	Rozario D'Souza Merica D'Souza	142	2272727-227 1127885-216	21906212-222 2	

পেটিএম ব্যাঙ্কে আরও ১৫ দিন সময়

সংবাদ সংস্থা মুম্বই, ১৬ ফেব্রুয়ারি

পেটিএম ব্যাঙ্কে আরও ১৫ দিন সময় দেওয়া হয়েছে। ব্যাঙ্কটির সাবেক চেয়ারম্যান... আরও ১৫ দিন সময় দেওয়া হয়েছে।

কংগ্রেসের আ্যাকাউন্ট ফ্রিজ, পরে ট্রাইবুনালের নির্দেশে চালু

আজকালের প্রতিবেদন

দিদি, ১৬ ফেব্রুয়ারি

গ্রেফতার মুখে কংগ্রেসের বাহ্যিক আ্যাকাউন্ট সর্বমুখ বন্ধ করে দেওয়া হয়েছে। কংগ্রেসের আ্যাকাউন্ট ফ্রিজ করা হয়েছে।

মানবের পুননির্মাণ রয়েছে। কংগ্রেসের আ্যাকাউন্ট ফ্রিজ করা হয়েছে। কংগ্রেসের আ্যাকাউন্ট ফ্রিজ করা হয়েছে।

জেলে অন্তঃসত্ত্বা: সব রাজ্যের রিপোর্ট চাইলে সুপ্রিম কোর্ট

আজকালের প্রতিবেদন

দিদি, ১৬ ফেব্রুয়ারি

কংগ্রেসের অন্তঃসত্ত্বা হাঙ্গামে মহিলাদের জেলে রাখা হয়েছে। সুপ্রিম কোর্ট রিপোর্ট চাইলে সুপ্রিম কোর্ট।

পাঁচের নির্দেশ দিয়েছে। রাজ্যের রাজ্যের আ্যাকাউন্ট ফ্রিজ করা হয়েছে। কংগ্রেসের আ্যাকাউন্ট ফ্রিজ করা হয়েছে।



সমৃদ্ধ কৃষক ম্যোঁর ডাকা ভারত বর্ধে কাঁদে গ্যাস।

রবিবার ফের কৃষক-সরকার বৈঠক

ধর্নাস্থলে ফের কাঁদে গ্যাস, মোর্চার ডাকা বন্ধে ভাল সাড়া

আব হায়াত বিবাস

দিদি, ১৬ ফেব্রুয়ারি

দাবি বা মানা পর্যন্ত পিছু হটতে রাজি না মানা... রবিবার ফের কৃষক-সরকার বৈঠক।

হুজুরি বৈঠক নিশ্চয়। রবিবার ফের কৃষক-সরকার বৈঠক।

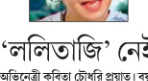
সংক্ষেপে



বিপুল সম্পত্তি

রাজস্বায়ত্ব প্রকল্পের মাধ্যমে সর্বোচ্চ সীমিত... বিপুল সম্পত্তি।

‘ললিতাজি’ নেই



অভিনেত্রী ললিতাজি মৌর্যের প্রচার। বসন্ত হাঙ্গামে... ললিতাজি নেই।

নাভালিন মৃত



জেনে বন্ধি কাটা অবশ্যই হইবে তাশিয়ার... নাভালিন মৃত।

Table with 2 columns: Branch Name and Address. Includes branches like 'আব হায়াত বিবাস', 'আব হায়াত বিবাস', etc.

ক্যানারা ব্যাঙ্ক Canara Bank

Table with 2 columns: Branch Name and Address. Includes branches like 'আব হায়াত বিবাস', 'আব হায়াত বিবাস', etc.

Table with 2 columns: Branch Name and Address. Includes branches like 'আব হায়াত বিবাস', 'আব হায়াত বিবাস', etc.

South Indian Bank logo and text: 'South Indian Bank, Experience Next Generation Banking'.

ই-নিলাম বিক্রয় বিজ্ঞপ্তি

সিবিআইডি (এনসিআইডি) ক্রম, ২০০১-০৪ ক্রম ১(৪) ও ২(১) এর স্বায়ত্বশাসিত... ই-নিলাম বিক্রয় বিজ্ঞপ্তি।

UCO Bank logo and text: 'UCO BANK, ২৩ টি শাখা, ইলেকট্রনিক হুজুরি'.

ই-নিলাম বিক্রয় বিজ্ঞপ্তি

সিবিআইডি (এনসিআইডি) ক্রম, ২০০১-০৪ ক্রম ১(৪) ও ২(১) এর স্বায়ত্বশাসিত... ই-নিলাম বিক্রয় বিজ্ঞপ্তি।

UCO Bank logo and text: 'UCO BANK, ২৩ টি শাখা, ইলেকট্রনিক হুজুরি'.

Table with 2 columns: Branch Name and Address. Includes branches like 'আব হায়াত বিবাস', 'আব হায়াত বিবাস', etc.

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Bank of Baroda logo and text: 'Bank of Baroda, ৯২৫, এপ্রিস রোড, বলকাতা-৭০০০০৯'.

Table with 2 columns: Branch Name and Address. Includes branches like 'আব হায়াত বিবাস', 'আব হায়াত বিবাস', etc.

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Table with 2 columns: Branch Name and Address. Includes branches like 'আব হায়াত বিবাস', 'আব হায়াত বিবাস', etc.